

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st October, 2014
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 144/2013	Narmada Khand Swabhiman Sena Vs. State of M.P. & 7 Ors.	Mr. Parag S. Chaturvedi, Adv. Mr. Samdarshi Tiwari, Govt. Adv. for R-1,3,4 Mr. Dharamveer Sharma, Adv. for R-6 & 7 Mr. Vikram Singh, & Adv. for R-2 & 8 Mr. Sanjay K Agrawal, Adv. for R-6 Mr. Sanjeev Mishra, Adv. Mr. Qasim Ali, Adv. R-5 Mr. Manish Verma, Adv. for R-7 Mr. Vikram Singh, for R-8	
FOR ADMISSION				
2.	Original Application No. 321/2013	Satendra Kumar Patal Vs. State of M.P & 7 Ors.	Mr. Yogesh Jain Adv.	
FOR HEARING				
3.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	

4.	Original Application No. 36/2014 (W.P. No 152/2009)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv.	
FOR COMPLIANCE				
5.	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmendra Sharma, Adv. Counsel for - Applicant Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
6.	Original Application No. 119/2013	Villagers of Village Doongri Khurd Vs. State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1, & R.P.C.B:	